

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

434/241/ND/2018

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.  
Overseas Courier Service (India) Pvt. Ltd. & Others**

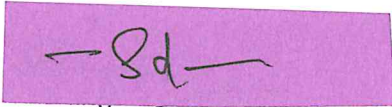
**SECTION: 241 of Companies Act, 2013**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

<b>Present for the Petitioner</b>	<b>: None</b>
<b>Present for the Respondent</b>	<b>: Dr. V.K. Chaudhary, Sr. Advocate</b>
	<b>: Mr. Aditya Ganju, Advocate</b>
	<b>: Ms. Saman Anson, Advocate</b>

**ORDER**

Counsel for both the sides are present. Pleadings are complete. The matter is posted for making final submission in the main petition as well as the CA No. 1107 of 2019 filed by the Respondent No. 1 Company. The matter is requested to be taken on priority basis. Put up on 20<sup>th</sup> December, 2019.

  
**(L.N. GUPTA)**  
**Member (T)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**Member (J)**